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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH:  
AT HYDERABAD

ORIGINAL APPLICATION NO. 1455 OF 1994

DATE OF ORDER: 8th July, 1997

BETWEEN:

I. KRISHNAIAH

.. APPLICANT

AND

1. The Chief Post Master General,  
Hyderabad,
2. The Director of Postal Services,  
Vijayawada Region, Vijayawada,
3. The Superintendent of Post Offices,  
Khammam,
4. The Sub Divisional Inspector of  
Post Offices, Sattipalli,
5. Bireddy Venkat Reddy  
S/o Seeta Ram Reddy,  
R/o Peruvancha, Khammam Dist.

.. RESPONDENTS

COUNSEL FOR THE APPLICANT: Mr. M. RAVINDRANATH REDDY

Mr. S. RAMAKRISHNA RAO for R-5

CORAM:

HON'BLE SHRI R. RANGARAJAN, MEMBER (ADMN.)

HON'BLE SHRI B. S. JAI PARAMESHWAR, MEMBER (JUDL.)

ORDER

ORAL ORDER (PER HON'BLE SHRI R. RANGARAJAN, MEMBER (ADMN.))

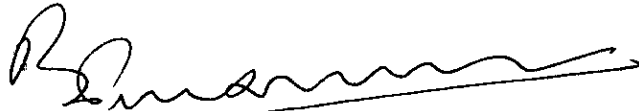
Heard Mr. M. Ravindranath Reddy, learned counsel for the applicant, Mr. W. Satyanarayana for Mr. N. V. Raghava Reddy, learned standing counsel for the official respondents and Mr. S. Ramakrishna Rao, learned counsel for R-5.

Ja

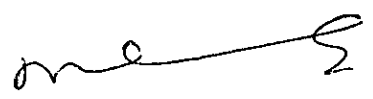
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2. The learned counsel for the applicant now submits that in view of the order in OA No.678/94, he is not pressing this OA.

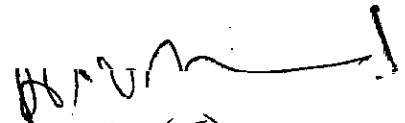
3. In view of the above submission of the learned counsel for the applicant, the OA is dismissed as not pressed. No order as to costs.

  
(B.S. JAI PARAMESHWAR)  
MEMBER (JUDL.)

8/7/97

  
(R. RANGARAJAN)  
MEMBER (ADMN.)

DATED:-8th-July,-1997  
Dictated in the open court.

  
D.R. (J)

40  
3.3..

Copy to:

1. The Chief Postmaster General, Hyderabad.
2. The Director of Postal Services, Vijayawada Region, Vijayawada.
3. The Superintendent of Post Offices, Khammam.
4. The Sub Divisional Inspector of Post Offices, Sattipalli.
5. One copy to Mr. M. Ravinathan Reddy, Advocate, CAT, Hyderabad.
6. One copy to Mr. N. V. Raghava Reddy, Addl. CGSC, CAT, Hyderabad.
7. One copy to Mr. S. Ramakrishna Rao, Advocate, CAT, Hyderabad.
8. One copy to D.R(A), CAT, Hyderabad.
9. One duplicate copy.

YLKR

SPP  
24/7/92

(9)

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IN THE HON'BLE ADMINISTRATIVE TRIBUNAL  
HYDERABAD

THE HON'BLE SHRI R. NANGARAJAN: M(A)

AND

THE HON'BLE SHRI B.S. JAI PARAMESHWAR: M  
(J)

DATED: 8/7/92

ORDER/JUDGMENT

M.A./P.A./C.A. NO.

in

Admitted and Discussed directions  
Issued.

Allowed

Dismissed

Dismissed as withdrawn

Dismissed for default

Ordered/Rejected:

in order as to costs.

YLKR

TI Court.

केन्द्रीय प्रशासनिक अधिकरण  
DESPATCH  
21 JUL 1992  
हैदराबाद बेंच  
HYDERABAD BENCH